

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 77 of 2020**

**IN THE MATTER OF:**

**Laxmi Pat Surana**

**.....Appellant**

**Vs.**

**Union Bank of India**

**.....Respondent**

**Present :**

**For Appellant:**

**Mr. Abhijeet Sinha, Mr. Aditya, Mr. Sandeep Nagar,  
Mr. Kamesh Vedula, Advocates**

**For Respondents:**

**Ms. Nishi Chaudhary, Yashartha, Ms. Priya Choubey,  
Advocates**

**Mr. Sunil Mohan Acharya, RP**

**O R D E R**

**24.02.2020 -** Heard both the sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties are directed to submit short written submissions not more than three pages within three days from today.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

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